

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.64/06

Wednesday this the 22<sup>nd</sup> day of March 2006

**C O R A M :**

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN  
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

Sujith Kumar,  
S/o.Sudheeran Nair,  
Gowrisadanam,  
Mothiravayal, Karikulam.

...Applicant

(By Advocate Mr.Philip M Varghese)

**Versus**

1. Chief Postmaster General,  
Office of Chief P.M.G.,  
P.M.G. Junction, Thiruvananthapuram.
2. The Superintendent of Post,  
Pathanamthitta.
3. The Inspector of Posts,  
Ranny Sub Division, Ranny – 689 672.

...Respondents

(By Advocate Mr.C.M.Nazar,ACGSC)

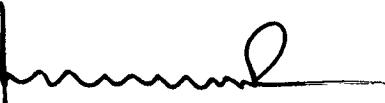
This application having been heard on 22<sup>nd</sup> March 2006 the Tribunal on the same day delivered the following :-

**O R D E R**

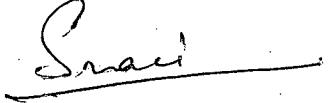
**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN**

When the matter came up for hearing, counsel for the applicant seeks permission to withdraw the O.A as the relief sought for has already been granted. Permission is granted to withdraw the O.A. The O.A is dismissed as withdrawn.

(Dated the 22<sup>nd</sup> day of March 2006)

  
**GEORGE PARACKEN  
JUDICIAL MEMBER**

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**SATHI NAIR  
VICE CHAIRMAN**